

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)  
**Appeal No.20 of 2012**

**Dated: 6<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member**  
**Hon'ble Mr. V. J. Talwar, Technical Member**

**JSW Energy Limited** **... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Co.Ltd.**

**& Others** **...Respondent(s)**

Counsel for the Appellant(s): Mr. M.G.Ramachandra,  
Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Abhishek Mitra &  
Mr. Aditya Diwan for R-1

**ORDER**

On the prayer of the Learned counsel for both the parties, post the matter for hearing to **13.08.2012.**

**(V.J. Talwar)**  
**Technical Member**

**(P.S. Datta)**  
**Judicial Member**

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